

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA
UNSTARRED QUESTION NO. 7
TO BE ANSWERED ON 2nd February, 2021

FEATURES OF PMGKAY

†7. SHRI NIHAL CHAND:
SHRIMATI JASKAUR MEENA:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) the main features of Pradhan Mantri Garib Kalyan Anna Yojna (PMGKAY) along with the details of the amount sanctioned, allocated and utilized under this scheme so far in all the States including Rajasthan;
- (b) the details of the number of beneficiaries covered under the said scheme so far in Dausa, Sriganganagar and Hanumangarh districts in Rajasthan;
- (c) whether the Government has received any complaints regarding irregularities in the said scheme in various States including Rajasthan; and
- (d) if so, the details thereof along with the details of the strict steps taken by the Government in this regard?

A N S W E R

MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS, FOOD &
PUBLIC DISTRIBUTION
(SHRI DANVE RAOSAHEB DADARAO)

(a): Under the Pradhan Mantri Garib Kalyan Anna Yojna (PMGKAY), additional allocation of food-grain @ 5 kg per person per month free of cost was made by Govt of India for all the beneficiaries covered under Targetted Public Distribution Systyem (Antyodaya Anna Yojna & Priority Households) including those covered under Direct Benefit Transfer (DBT) for a period of 3 months i.e April-June, 2020. About 121 Lakh Metric Tons (LMT) of food-grains were allotted to States/UTs for free of cost distribution entailing financial implications of approximately Rs. 46061 Crore. It was extended for a further period of 5 months i.e. up to November 2020. Accordingly, allocation of food-grain of approx. 201 LMT for these five months (i.e. July 2020 to November 2020) was made to States/UTs for free of cost distribution to approx. 80.43 Crore beneficiaries entailing financial implications of approximately Rs.76062.11 Crore. State-wise allocation details under PMGKAY scheme are placed at Annexure-I.

Expenditure under PMGKAY is met from food subsidy. Subsidy on foodgrains issued under PMGKAY from FCI to Rajasthan is Rs. 4834.83 Crore. Further, under the PMGKAY scheme, so far, an amount of Rs.1026.01 crore has also been released to States/UTs including Rajasthan for meeting expenditure towards intra-State movement & handling of foodgrains and fair price shop dealers' margin.

(b): NFSA is operated under the joint responsibility of the Central and the State/UT Govt. Central Govt is responsible for allocation and transportation of foodgrains upto the designated depots of the FCI. The operational responsibilities for allocation of foodgrains within the States/UTs, identification of eligible beneficiaries, issuance of ration cards to them, distribution of foodgrains in all districts to eligible beneficiaries rest with the concerned State/UT Govt. Under the PM-GKAY, the foodgrains were allocated to Rajasthan for 446.62 lakh persons.

(c) and (d): There have been complaints about irregularities in the functioning of the Public Distribution System (PDS) including leakage/diversion/corruption of Subsidised foodgrains, Subsidised foodgrains not reaching the intended beneficiaries, issuance of ration cards to ineligible persons, etc. in some States/regions in the country. PDS is operated under the joint responsibility of the Central and the State/Union Territory (UT) Governments wherein the operational responsibilities for implementation of PDS within the State/UT rest with the State/UT Governments concerned. Therefore, as and when, any complaints including related to PMGKAY from various sources are received in this Department, they are sent to the concerned State/UT Government for inquiry and appropriate action.

A statement indicating State-wise number of complaints (various types) on TPDS received in the Department during the current year is at Annexure- II.
